

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NO.HC.VII-35/1999/8152/A**

From :- Shri Utpal Rajkhowa,  
Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To,

Shri Pranjal Bora,  
Member, MACT,  
Silchar, Cachar, Assam.

Dated Guwahati the <sup>nd September</sup> 2 ~~August~~, 2023.

Sub: **Commuted leave.**

Ref:- Letter No. SMACT/14/1/5/464 dtd. 31.08.2023.

Sir,

With reference to the above, I am directed to inform you that your prayer for **commuted leave for twelve days from 29.08.2023 to 08.09.2023, along with station leave permission, from the evening of 31.08.2023, till the morning of 09.09.2023**, has been granted. Further, you have been asked to hand over charge to the District and Sessions Judge, Silchar, Cachar and in his absence to the next senior most Judicial Officer available at the station.

Yours faithfully,

*Sd/-*

**REGISTRAR (VIGILANCE)**

**Memo NO.HC.VII-35/1999/8153-8155/A, dated 02.09.2023**

Copy to:

1. The Principal Accountant General (A&E), Assam, Guwahati for information.  
(A copy of the leave application form in prescribed format is enclosed herewith)
2. The District and Sessions Judge, Silchar, Cachar.
- ✓ 3. The Project Manager, Gauhati High Court.

*2/9/23*  
**REGISTRAR (VIGILANCE)**